

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 296 of 2019

IN THE MATTER OF

Vijaya Sai Poultries Pvt. Ltd.

...Appellant

Vs

Vemulapalli Sai Pramella & Ors.

. Respondent

Mr. M. Singh, Advocate for appellant.

Mr. Chava Badrinath Babu and Ms Chava Manisha, Advocates for Respondent.

ORDER

06.02.2020: Learned Counsel for the Appellant seeks adjournment on the ground that the arguing counsel is before another Court. Respondent has no objection. Considering the submissions the appeal is adjourned. Let the appeal be fixed on **19.2.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member(Technical)

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